

F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated:14/10/2019

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/10/2019 is circulated for information.


(Mohinder Singh)
Dy. Registrar (J)

Copy to:-

- 1.SPS to Hon'ble President, CESTAT for information please.
- 2.All Hon'ble Members, CESTAT including Regional Benches for information please.
- 3.S.P.S. to Chief Commissioner(AR), CESTAT, New Delhi.
- 4.Member (Review), CBEC, North Block, New Delhi.
- 5.The Under Secretary,(AD-IC),Ministry of Finance, Department of Revenue, North Block, New Delhi.
- 6.PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE									
EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY		
							9	37	0	4	116	0		1337	1107	3546	0	41	6031	0	
2	12	0	0	14	0	66	73	62	0	0	219	0		4955	4476	5151	0	0	14582	0	
0	0	0	0	0	0	0	72	40	0	0	168	69		4577	1861	4223	0	0	10661	426	
0	0	0	0	0	0	0	56	40	0	0	96	0		3011	2909	5419	0	0	11339	0	
0	0	0	0	0	0	0	30	10	54	2	0	96	0		3011	2909	5419	0	0	11339	0
0	0	0	0	0	0	0	80	21	60	0	161	14		2488	1451	5818	0	0	9757	5	
0	0	0	0	0	0	0	184	22	55	0	261	0		6185	2253	3983	0	0	12421	23	
0	0	0	0	0	0	0	48	35	59	0	142	7		586	231	874	0	0	1691	41	
0	0	1	0	1	0	0	25	0	30	0	55	0		2723	585	2616	0	0	5924	0	
0	0	0	0	0	0	0	69	0	155	0	224	0		1460	638	3170	0	0	5268	0	
0	0	0	0	0	0	0	25	0	30	0	55	0		2723	585	2616	0	0	5924	0	
0	0	0	0	0	0	0	69	0	155	0	224	0		1460	638	3170	0	0	5268	0	
2	12	1	0	15	0	642	242	552	0	4	1442	90		27322	15511	34800	0	41	77674	495	


 (Mohinder Singh)
 Dy. Registrar.

MONTHLY STATEMENT FOR THE MONTH OF September, 2019 AS ON 01/10/2019

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTO	S.TAX	GOLD	AD	TOTAL	STAY	EXCIS	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY
DELHI	1331	1068	3501	0	40	5940	0	74	60	70	0	5	209	0	0	0	0	0	0	0	0	0	0	12	0	12	0
MUMBAI	4998	4425	5137	0	0	14560	0	41	124	76	0	0	241	0	0	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	4588	1914	4224	0	0	10726	491	45	19	39	0	0	103	4	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3023	2897	5423	2	0	11345	0	18	22	50	0	0	90	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2560	1440	5874	0	0	9874	13	8	32	4	0	0	44	6	0	0	0	0	0	0	0	0	0	0	0	2	0
AHMEDABAD	6250	2256	3987	0	0	12493	21	117	19	51	0	0	187	2	0	0	0	0	0	0	0	2	0	0	0	0	0
ALLAHABAD	612	246	897	0	0	1755	39	18	20	36	0	0	74	9	4	0	1	0	0	0	5	0	0	0	0	1	0
CHANDIGAR	2691	561	2592	0	0	5844	0	56	24	53	0	0	133	0	1	0	0	0	0	1	0	0	0	1	0	1	0
HYDERABAD	1522	636	3314	0	0	5472	0	7	1	7	0	0	15	0	0	1	3	0	0	4	0	0	0	1	0	1	0
TOTAL	27575	15443	34949	2	40	78009	564	384	321	386	0	5	1096	21	5	1	4	0	0	10	0	2	0	14	0	16	0

1 Sanctioned strength of the Members is 33 and working strength is 22 as on 01.10.2019

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of September, 2019 for 68 of days as under:-

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Sh. Anil G. Shakkarwar, Member(Technical)	12
2 Mrs. Archana Wadhwa, Member (Judicial)	1	14 Sh. P. Venkata Subba Rao Member (Tech.)	4
3 Sh. Ashok Jindal, Member(Judicial))	Nil	15 Sh. P. Dinesha Member(Judicial)	1
4 Dr. D. M. Mishra, Member (Judicial)	1	16 Sh. C.L. Mahar Member(Technical)	Nil
5 Sh. Anil Choudhary, Member(Judicial)	6	17 Sh. Ajay Sharma Member(Judicial)	9
6 Sh. S. K. Mohanty, Member (Judicial)	1	18 Sh. Bijay Kumar Member(Technical)	12
7 Sh. Ramesh Nair, Member (Judicial)	1	19 Ms. Rachna Gupta Member(Judicial)	3
8 Ms. Sulekha Beevi C.S., Member(Judicial)	3	20 Mr.Sanjiv Srivastava Member (Technical)	3
9 Shri S.S. Garg, Member (Judicial)	Nil	21 Dr. Suvendu Kumar Pati, Member(Judicial)	3
10 Sh. P. K. Choudhary, Member (Judicial)	9	22 Mr. P. Anjani Kumar, Member(Technical)	2

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.10.2019.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
1996						1			
1999	0	0	0	0	0	0	0	2	0
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2004	0	0	0	0	0	0	0	0	4
2005	3	3	0	0	0	4	0	0	0
2006	10	2	0	0	1	5	0	0	0
2007	3	7	0	0	2	9	5	4	5
2008	6	6	12	0	23	5	4	10	10
2009	6	102	224	1	241	74	21	22	79
2010	15	171	256	8	550	174	21	186	83
2011	11	250	647	94	598	441	31	290	188
2012	30	693	533	202	820	725	91	380	534
2013	79	974	581	1085	851	1384	59	528	457
2014	159	1209	687	1466	1213	1412	95	676	535
2015	247	1260	623	1660	1071	1213	142	557	424
2016	415	1996	1080	1638	1301	1361	152	469	706
2017	609	2000	1021	1600	1189	1225	174	645	839
2018	2273	3322	3166	2187	1320	2218	444	1353	971
2019	2165	2586	1831	1398	577	2169	452	802	423
TOTAL	6031	14582	10661	11339	9757	12421	1691	5924	5268

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of September ,2019				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	5940	221	130	6031
MUMBAI	14560	241	219	14582
KOLKATA	10726	103	168	10661
CHENNAI	11345	90	96	11339
BANGALORE	9874	44	161	9757
AHMEDABAD	12493	189	261	12421
ALLAHABAD	1755	79	143	1691
CHANDIGARH	5844	135	55	5924
HYDERABAD	5472	20	224	5268
TOTAL	78009	1122	1457	77674